<u>03.08.2015.</u>

App: Sri P.K. Singh, learned counsel for the applicant.

Resp: Sri Rajendra Singh, learned counsel for the respondents.

Learned counsel for the applicant submits that the present CCP is rendered infructuous as the Hon'ble High Court has granted time to file a representation but the applicant has fail to submit any representation. Accordingly, he prayed that the present CCP may be dismissed as rendered infructuous.

Accordingly, the CCP is dismissed as rendered infructuous. Notices issued to the respondents stands discharged.

J. U.
(Ms. Javati Chand

(Ms. Jayati Chandra) Member (A) (Navneet Kumar) Member (J)

Amit/-

Certaget guled Saled 3.8.18 Prohis 8.18